

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2946
ANSWERED ON:24.07.2009
IT RETURN FORM
Rao Shri Sambasiva Rayapati

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has plans to simplify/change the procedure of filling IT Returns;
- (b) if so, the details thereof; and
- (c) the rationale behind frequently changing the prescribed forms and methods for filing tax returns?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE:(SHRI S.S. PALANIMANICKAM)

- (a) No Sir. The Government has no plan to change the procedure for filing of Income-tax returns.
- (b) Does not arise.
- (c) The income-tax return forms are specific to a particular assessment year. Therefore, it is required to be notified separately for each assessment year so as to reflect the various changes in the Income-tax Act introduced by the Finance Act of the relevant year. The companies and the cases to whom the provisions of Section 44AB of the Income-tax Act are applicable, are mandatorily required to file their tax returns electronically. However, other assesseees have the option of filing their income tax returns in the paper form or in the electronic form.